

**Management Committee of education
Institutions**

4276. SHRI CHIMANBHAI MEHTA:

SHRI ASHOK NATH VERMA:

SHRIMATI BIJOYA CHAKRA-
VARTY:

Will the Minister of HUMAN RESO-
URCE DEVELOPMENT be pleased to
state:

(a) whether Government are aware of
the decision of Delhi High Court given in
M. K. Haldar Vs. University of Delhi to
the effect that decisions of the Governing
Body/Management Committee of Educa-
tional Institutions come into force from
the date these are arrived at;

(b) if so, what are the details thereof:

(c) whether the said decision has been
given effect to by Government; if so,
what are the details thereof; if not the
reasons therefor;

(d) whether the decisions of the Board
of Governors of Kendriya Vidyalaya San-
gathan arrived at in its 51st meeting of
31st May, 1988, have not been given effect
to from that very date; if so, what are
the reasons therefor; and

(c) whether a post-facto/prospective
implementation of decisions violates the
courts decision in this regard?

THE MINISTER OF STATE IN THE
DEPARTMENTS OF EDUCATION AND
CULTURE IN THE MINISTRY OF
HUMAN RESOURCE DEVELOPMENT
(SHRI L. P. SHAHI): (a) to (e) The
information is being collected and will be
laid on the Table of the House.

Allotment of bookstalls on stations

4277. SHRI VISHWASRAO RAM-
RAO PATIL: Will the Minister of RAIL-
WAYS be pleased to state:

(a) what are the names of firms
and societies of Unemployed graduates
which have been allotted book stalls after
the 31st May, 1988 on those stations/
platforms which were previously held by
M/s. Gulab Singh & Sons; and

(b) what are the details regarding dates
of starting work on each station?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
MAHABIR PRASAD): (a) and (b) a
statement is attached.

Statement

Name of the firm/society of unemployed graduates	Name of station for which contract allotted	Date of starting work
M/s. M.S. Pankaj & Co.	New Delhi	2-6-1988
M/s. G.D. Arora & Co.	Amritsar	10-6-1988
M/s. Nand & Co.	Pathankot	Not started
M/s. Graduates Unemployed Association, Ambala Cantt.	Ambala Cantt.	21-7-1988
M/s. R.D. Vimal & Co., Ghaziabad.	Saharanpur	Not started
M/s. G.B. Krishana & Co.	Rajpura	Not started
M/s. S. Veer & Co.	Shimla	22-7-1988

Firms/Societies could not start work at Pathankot, Saharanpur and Rajpura stations due
to court cases filed by employees of M/s. Gulab Singh & Son.